

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-140-2020****AND****LD-VC-OCW-141-2020****IN****MCAM No.1021-f 2019**

Elita Adriana D'Cunha Noronha
@ Elita Adriano D'Cunha through
her POA Gustavo Abel Noronha ... Applicant

Versus

Amedio Joseph Wilson Noronha & anr. ... Respondents

Shri Mark Lobo, Advocate for the Applicants.
Shri Vibhav Amonkar, Advocate for the Respondent No.1.
Ms. S. Kamat, Additional Government Advocate for the Respondent No.2.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 9th OCTOBER 2020

P.C. :

The applicant's counsel informs the Court that the applicant has filed two Misc. Civil Applications; one for amendment and the other for production of additional documents. There seems to be some objection raised by the Registry about those applications. He seeks time to cure the defects.

2. Post the matter on 23.10.2020.

DAMA SESHADRI NAIDU, J.

NH